

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 281/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. *Alliance Holdings Pvt. Ltd.*

SECTION OF THE COMPANIES ACT: \_\_\_\_\_ OF THE  
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	<i>Rajesh Shah</i>	<i>Adv</i>	<i>Ahmed</i>
	<i>Ahmed Churawala</i>		

Common Order  
TCSP 281/230-232/NCLT/MB//MAH/2017  
TCSP 282/230-232/NCLT/MB//MAH/2017

Company Petitions are allowed.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)